

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 405
TO BE ANSWERED ON- 05/02/2024

PM-JANMAN

405. DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the objectives and crucial interventions of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN);and

(b) the current status of the PM-JANMAN scheme and the number of tribal communities have experienced benefits from this scheme particularly in Karnataka, district-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) & (b): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PMJANMAN) aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in a mission mode manner in 3 years.

PM-JANMAN focuses on 11 critical interventions to cover all the eligible PVTG beneficiaries / PVTG villages & habitations based on the existing gaps being captured through mobile app developed for the purpose through BISAG-N. PM-JANMAN is in implementation stage with benefits aimed at 75 tribal communities identified as PVTGs including two PVTGs viz Jenu Kuruba and Koraga in the state of Karnataka. The 11 interventions are being implemented by the 9 Ministries. Each Ministry is responsible for implementation of scheme as can be seen from the activities / projects sanctioned for the State of Karnataka, District-wise, under PM-JANMAN are as per details below:

S. No.	Districts	Ministry of Rural Development	Ministry of Health and Family Welfare	Ministry of Women and Child Development	Ministry of Education	Ministry of Power		Ministry of New and Renewable Energy	Department of Telecommunications		Ministry of Tribal Affairs	
		Houses Sanctioned	Mobile Medical Units sanctioned	Anganwadi Centres sanctioned	Hostels sanctioned (Approved)	Habitations sanctioned for electrification	Houses sanctioned for electrification	Houses sanctioned for Solar Standalone	Mobile towers sanctioned	PVTG Habitations planned for coverage	Multi purpose Centres sanctioned	Van Dhan Vikas Kendra sanctioned
1	Mysuru	882	1	12	1			71	-	-	5	21
2	Chamarajanagera	23		1	0	13	197		1	1	1	0
3	Dakshin Kanada	4		1	0				1	1	0	0
4	Kodagu	0		4	0	138	604	108	1	1	8	0
5	Udupi	0		2	0	161	805		7	7	2	0
		909	1	20	1	312	1606	179	10	10	16	21

Note: The information related to sanctions/approval are based on the information received from concerned Ministries.
